discolouration, admixture of deleterious substances including toxic weed seeds and all other impurities except to the extent indicated in the schedule below.		(e)	not have any admixture of argemone mexicana and kesari in any form, colouring matter, pesticides, fungicides and any obnoxious, deleterious and toxic material.
	,		

(d) be in sound merchantable condition.

(f) conform to PFA Rules.

Schedule showing	the maximum	permissible	limits of	f different	constitutents
	in Fair Ave	race Quality	of Whe	at	

Foreign matters %	Other foodgrains %	Damaged grains including karnal bunt & ergo affected grains %	Slightly damaged grains %	Shrivelled & broken grains %
0.75	5.00	3.00	8.00	10.00

#### NOTE:

1. Moisture in excess of 12% upto 14% will be discounted at full value. Stocks containing moisture content in excess of 14% are to be rejected.

2. Within the overall limit specified for foreign matter the poisonous weed seeds shall not exceed 0.4% of which Dhatura and Akra (Vicia species) shall not be more than 0.025% and 0.2% respectively.

3. Kernels with glumes will not be treated as unsound grains during physical analysis the glumes will be removed and treated as organic foreign matter.

4. Within the overall limit specified for damaged grains, ergot affected grains shall not exceed 0.05%.

5. In case of stocks having living infestation a cut at the rate of Rupee one per quintal may be charged as fumigation charges.

6. for weevilled grains determined by count, following price cuts will be imposed:-

(i) From the beginning of the season till end of August, the rate of cut will be Rs. 1/- per qtl., for every 1% or part thereof.

(ii) From 1st September till end of October, no cut will be imposed upto 1% while for any excess, the cut will be @ Rs.1/- per qtl. for every 1% or part thereof.

(iii) From 1st November till end of the season no cut will be imposed upto 2% while for any excess the cut will be @ Re.1/- per qtl., for every 1% or part thereof.

(iv) Stocks containing weevilled grains in excess of 3% will be rejected.

### Method of Analysis

As given in Bureau of Indian Standard No. IS. 4333 (Part-I and II) 1967 and as amended from time to time except for weevilled grains which are to be determined by count method.

# DEFINITIONS

# Foreign matter :

Includes organic and inorganic matters. The inorganic matter shall include sand, gravel, dirt, pebbles, stones, animal filth, lumps of earth, clay and mud, glass and metallic pieces etc. The organic matter shall include chaff, weed seeds, straw and other inedible grains

# Shrivelled Grains :

Kernels or pieces of kernels that are not fully developed

Brokens :

Pieces of Kernels that are less than three fourth of the size of full Kernel.

Weevilled grains :

Kernels that are partially or wholly bored.

Slightly damaged grains :

Kernels or pieces of Kernels that are damaged or discoloured superficially so as not to affect the quality of the material.

Damaged grains :

Kernels or pieces of Kernels that are sprouted or internally damaged as a result of heat microbes, moisture or weather.

Other foodgrains :

Any foodgrains other than wheat.

Support Price of Copra

2459. SHRI K. MURALEEDHARAN : PROF. K.V. THOMAS : SHRIMATI SUSEELA GOPALAN : SHRI A. CHARLES :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether delay in fixing the Support Price of Copra in the last season has adversely affected the Coconut Growers of Kerala;

(b) if so, whether the State Government has submitted any proposal to the Central Government to declare the Support Price of Copra for 1996 season before the end of December, 1995 and to enhance the Support Price also;

(c) if so, the details thereof; and

(d) the decision taken by the Government thereon? THE MINISTER OF STATE IN THE MINISTRY OF

AGRICULTURE (SHRI ARVIND NETAM) : (a) There was some delay in the announcement of Minimum Support Price (MSP) and growers could get the benefit of MSP operations a little late during 1995 season.

(b) Yes, Sir.

(c) and (d). The proposal of the Government of Kerala and the recommendations of the Commission for Agricultural Costs and Prices (CACP) on the Price Policy for Copra for 1996 season are under consideration of the Government.

### I.C.D.S.

2460. KUMARI FRIDA TOPNO : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state : 2000 grad to mutaneous tena mode